

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 294 OF 2016

Dated: 19th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Sakthi Sugars Ltd. & Anr.

.... Appellant(s)

Vs.

Tamilnadu Electricity Board / TANGEDCO & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Ms. Neha Garg
Ms. Parichita Chowdhury

Counsel for the Respondent(s) :

Mr. S. Vallinayagam
Ms. S. Amali for R-1

Mr. Sethu Ramalingam for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on **08.07.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt